

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:75  
ANSWERED ON:29.02.2000  
ATTACK ON CINE PERSONALITIES  
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a delegation of cine personalities has submitted a memorandum to the Union Government urging to take immediate steps to nab the culprits behind the cases of extortions and attacks on cine personalities ;
- (b) if so, the details thereof;
- (c) the details of cases referred to in the memorandum; and
- (d) the steps being taken by the Government to solve all the cases expeditiously ?

**Answer**

MINISTER OF HOME AFFAIRS

(SHRI L.K. ADVANI)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 75 FOR 29.02.2000 REGARD  
ATTACKS ON CINE PERSONALITIES.

(a) to (d) Some leading film personalities met the Home Minister on 1st February 2000 and conveyed to him the acute feeling of insecurity in the film industry in the aftermath of the recent attempt on life of Shri Rakesh Roshan and other incidents.

`Public Order` and `Police` are State subjects as per the Seventh Schedule to the Constitution of India. As such, the registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments. However, the Government of India has been advising the State Governments, from time to time, to give more focussed attention to improving the administration of criminal justice system to ensure effective prevention of crime.

A proposal for constituting a Task Force to deal with all respects of organized extortion has been forwarded to the State Government of Maharashtra.